

Benefits to employees of KVS in North east region

4157. SHRI SHIV CHARAN SINGH:

SHRI ISH DUTT YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some Kendriya Vidyalaya in the country have been labelled as located at difficult stations;

(b) if so, what are the details of transfer benefits admissible to different categories of teaching and non-teaching employees of KVS serving at these stations;

(c) whether these benefits are identical with those admissible for different categories of employees of KVS posted in North East Regions; and

(d) if not, the reasons and justifications thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) The employees who are serving in the difficult stations, after completion of three years tenure are eligible to be considered for transfer to choice stations, in addition to other benefits available as per general rules.

(c) No, Sir.

(d) The benefits available to employees of stations declared as difficult by the Kendriya Vidyalaya Sangathan, are determined taking into account the nature of problems faced by the employees concerned. In respect of employees posted in North Eastern Region the benefits are extended based on the general instructions issued by the Govt. of India for its employees in North Eastern Region.

Modernisation of teaching methods in KVS

4158. SHRI SHIV CHARAN SINGH:

SHRI SUNDER SINGH BHANDARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Kendriya Vidyalaya Sangathan is considering any proposal to modernise its obsolete teaching methods and aids; and

(b) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Improvement of teaching methodology in Kendriya Vidyalaya is a continuing process. The Vidyalayas have subject Committees to make suggestions for improvement. The in-service course for teachers also imparts teaching for use of educational technology and teaching aids.

Assessment of National Commission for women

4159. SHRI GURUDAS DAS GUPTA:

SHRI JALALUDIN ANSARI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any assessment has been made as to what extent the National Commission for Women has succeeded in fulfilling its objectives; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESHWARI): (a) and (b) While no formal assessment has been held, the National Commission for Women has been actively discharging its functions as specified in Section 10 of the National Commission for Women Act 1990. During the last three years, the Commission, *inter alia*, has—

(a) reviewed several laws affecting women and recommended amendments thereto so as to suggest remedial legislative measures to overcome the shortcomings in such legislations;

(b) looked into over 800 cases relating to atrocities, deprivation of women's rights etc. and taken them up with the appropriate authorities;

(c) organised 23 Workshops/Seminars/Conferences on issues concerning women and published reports thereon;

(d) commissioned about 31 study projects on gender issues;

(e) organised public enquiries on "women in unorganised sector" and "crimes against women";

(f) set up Six Expert Committees on various subjects, including social security, laws and legislations, justice delivery system, custodial justice and development of tribal women to study special issues; and

(g) organised consultations with Lady Members of Parliament and NGOs on issues concerning women.

खेल छात्रावास योजना के अंतर्गत छात्रावासों का निर्माण न किया जाना

4160. चौधरी हर्षोहन सिंह :

श्री आ. भ. हंसराज :

क्या मानव संसाधन विकास मंत्री यह बताने को तैयार करेंगे कि :

(क) क्या यह सच है कि खेल छात्रावास योजना (स्पोर्ट्स हास्टल स्कीम) के अंतर्गत कई राज्यों में छात्रावासों का निर्माण नहीं किया गया है;

(ख) उक्त योजना के अंतर्गत कितने और किन-किन क्षेत्रों में छात्रावासीक निर्माण किया गया है; और

(ग) अन्य राज्यों में ऐसे छात्रावासों का निर्माण न किए जाने के क्या कारण हैं?

मानव संसाधन विकास मंत्रालय (दूर का, ग्राम और खेल विभाग) में राज्य मंत्री (श्री मकुल वासनिक) : (क) भारतीय-खेल प्राधिकरण की खेल छात्रावास की योजना के अंतर्गत राज्य सरकारों से खेल छात्रावास स्थापित करने के लिए आवासों का निर्माण करना या पूर्व निर्मित आवासों को उपलब्ध कराना अपेक्षित है। ऐसे छात्रावास 17 राज्यों में स्थापित किए गए हैं।

(ख) अलवर, भोपाल, कटक, मिलिगुडी कलकत्ता, गांधीनगर, गोवा, कार्लिकट, मद्रास, मिर्जाराबाद, बंगलौर, भिवानी, बिलामपुर, चण्डीगढ़, दीमापुर, इम्फाल और गुवाहाटी में 18 खेल छात्रावास स्थापित किए गए हैं।

(ग) कुछ राज्यों, जैसे उत्तर प्रदेश में उनके अपने खेल छात्रावास हैं। कुछ अन्य के पास एस. पी. डी. ए. योजनाओं के अंतर्गत छात्रावास हैं, जबकि कुछ राज्य अभी ऐसे छात्रावासों की योजना बना रही हैं।